

**MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM):** (a) to (c). The exports of shoddy woollen blankets, which decreased from Rs. 4 crore in 1985-86 to Rs. 1.40 crore in 1986-87, have again picked up and reached a level of Rs. 3.70 crore in 1988-89. In order to improve the exports of shoddy woollen blankets, Government have taken several measures such as sanction of CCS on its exports, permitting import of raw wool and synthetic/woolen regs under OGL, and import of woollen machineries with concessional duty, promoting its exports through participation in international fairs and sales-cum-study tours organised by the Wool & Woollens Export Promotion Council etc.

#### **Recognition of MRSH Degree**

\*941. **PROF. PARAG CHALIHA:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Member of Royal Society of Hospitals, London (MRSH) is a recognised degree in India for practising Allopathy; and

(b) if not, the reasons for which MRSH (London) degree holders are being allowed to practise in the country?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):**

(a) No, Sir.

(b) Under the provisions of the Indian Medical Council Act, 1956, no person other than a medical practitioner, enrolled on a State Medical Resider can practise medicine in any State. Any person contravening this provision is liable to be punished under the provisions of this Act.

#### **EPF of National Textile Corporation (WBABO) Employees**

\*942. **SHRI ATISH CHANDRA SINGH:**

Will the Minister of LABOUR be pleased to state:

(a) whether a large amount of provident fund contributions of the workers and staff of different mills under the management of the National Textile Corporation (WBABO) Ltd., Calcutta is in arrears and has not been deposited with the appropriate authorities;

(b) if so, the details thereof; and

(c) the action proposed to be taken in this regard?

**THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKISHAN MALVIYA):** (a) and (b). According to the information available from NTC, 18 mills under the National Textile Corporation (WBABO) Ltd., Calcutta were in arrears of provident fund contribution of workers and staff amounting to Rs. 277.70 lakhs as on 31.3.1989, besides Rs. 366.61 lakhs due as employers' share.

(c) The matter has been brought to the notice of the Ministry of Textiles, so as to try and obtain payment of these dues.

#### **Homoeopathic Colleges**

\*943. **SHRI MULLAPPALLY RAMACHANDRAN:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of homoeopathic medical colleges functioning in the country, State-wise;

(b) whether Union Government provide financial assistance to the homoeopathic medical colleges; if so, the details thereof;

(c) whether inspections have been made during the last the five years to assess

whether the homoeopathic colleges in Kerala satisfy the minimum norms and standards as specified in the Regulations pertaining to the teaching staff, equipment, accommodation, training and other facilities; and

(d) if so, the details of findings of such inspections?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):  
(a) to (d). A statement is given below.

### STATEMENT

The requisite information is given below ad-seriatum:

(a) Assam	3
Andhra Pradesh	4
Bihar	11
Delhi	2
Gujarat	5
Karnataka	7
Kerala	6
Madhya Pradesh	8
Maharashtra	13
Punjab	3
Orissa	6
Rajasthan	2
Tamil Nadu	2

Uttar Pradesh 10

West Bengal 12

---

Total 94

---

(b) The Central Government provides financial assistance to the undergraduate colleges of ISM and Homoeopathy run by voluntary organisations or these taken over by the State Government/U.T. Administrations to the tune of Rs. 1.60 lakhs for purchase of specified laboratory equipments for Physiology and Pathology Departments and for setting up of a book bank.

(c) and (d). Yes, Sir. The Central Council of Homoeopathy established under the Homoeopathy Central Council Act, 1973 has inspected the medical colleges of Homoeopathy in Kerala in June 1987 and March, 1988. According to reports of inspections, the medical colleges of Homoeopathy in Kerala are yet to achieve the minimum norms, standards and other requirements in respect of accommodation, teaching staff, equipment and other facilities for training in conformity with the Homoeopathy (Minimum Standards of Education) Regulations, 1983.

[Translation]

### News Item captioned "DDA shifts priority from Slums to Golf-Links"

\*944. SHRI BALWANT SINGH RAMMOOWALIA:  
SHRI DINESH GOSWAMI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government's attention has been invited to the news item published in the Indian Express dated 15 April, 1989 under the caption 'DDA shifts priority from slum to Golf-links';